

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.926/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Laxman Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(58)	RAJESH SHARMA	Advocate for the Applicant	Rajesh Sharma

ORDER

CSA 923/230-232/NCLT/MB/MAH/2017
CSA 924/230-232/NCLT/MB/MAH/2017
CSA 925/230-232/NCLT/MB/MAH/2017
CSA 926/230-232/NCLT/MB/MAH/2017
CSA 927/230-232/NCLT/MB/MAH/2017
CSA 928/230-232/NCLT/MB/MAH/2017
CSA 929/230-232/NCLT/MB/MAH/2017
CSA 930/230-232/NCLT/MB/MAH/2017
CSA 931/230-232/NCLT/MB/MAH/2017
CSA 932/230-232/NCLT/MB/MAH/2017
CSA 933/230-232/NCLT/MB/MAH/2017
CSA 934/230-232/NCLT/MB/MAH/2017
CSA 935/230-232/NCLT/MB/MAH/2017
CSA 936/230-232/NCLT/MB/MAH/2017
CSA 937/230-232/NCLT/MB/MAH/2017
CSA 938/230-232/NCLT/MB/MAH/2017

Company Applications are allowed vide separate orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)